

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Dated: 20th March, 2020

NOTIFICATION

No. L-1/18/2010-CERC – In pursuance of the Sub-Regulation 1.2 of Regulation 1 of the Central Electricity Regulatory Commission (Indian Electricity Grid Code) (Sixth Amendment) Regulations, 2019 (hereinafter “Amendment Regulations”), it is notified that the Amendment Regulations shall come into force with effect from 1st June, 2020 or such other date as may be notified by the Commission.

Sd/-
(Sanoj Kumar Jha)
Secretary